



**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/25/2017
NAME OF THE PETITIONER(S) : R. RAJASEHAR
NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD & ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	G. PORSELUWAN	for the Respondents PCS	
2.	N.V. PIRAKASH	Counsel for Petitioner,	

ORDER

Counsel representing both the parties are present. Counsel for Petitioner filed counter in the main C.P. Counsel for respondents prayed for time for filing rejoinder. Put up on 11.07.2017 at 10.30 A.M.


(S. Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)